

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

CP/21/168/2014

in
OA No.980/2010

Date of Order: 09.08.2018

Between:

1. D.V. Rao IFS (Retd.)
S/o.D.S.R. Naidu,
Aged about 83 years,
Chief Conservator of Forests,
R/o. 1693, Street No.22, Avenue 1,
Banjara Hills, Hyderabad.
2. B. Bhooma Rajam, IFS (Retd.)
S/o. B. Ramaiah,
Aged about 85 years,
Chief Conservator of Forests,
R/o. H.No.1-8-700/21, Padma Colony,
Nallakunta, Hyderabad-500 044.
3. A.V. Rama Krishna Rao, IFS (Retd.)
S/o. A. Laxminarayana,
Aged about 79 years,
Chief Conservator of Forests,
R/o.45, Jalavayu Vihar, Kukatpally,
KPHB, Hyderabad-500 085.
4. K. Raja Shekar, IFS (Retd.)
S/o.K. Sura Reddy,
Aged about 79 years,
Chief Conservator of Forests,
R/o. 69, Parama Redy Hills, Upparapalli (V),
Hyderabad (P), R.R Dist., Hyderabad-500 048.
5. Y. Ram Mohan Rao, IFS (Retd.)
S/o. Y. Appaiah,
Aged about 73 years,
Chief Conservator of Forests,
R/o. 142, Gunrock Enclave Colony, Gate No.6,
Transport Road, Secunderabad-500 007.
6. K. Rameshwar, IFS (Retd.)
S/o. Late Harishankar,
Aged about 79 years,
Chief Conservator of Forests,
R/o. 16-51, Prashanthi Nagar Colony,
Behind Little Flower Jr. College, Uppal,
Hyderabad-500 039.

7. R.D. Reddy, IFS (Retd.)
S/o.R. Rama Linga Reddy,
Aged about 78 years,
Chief Conservator of Forests,
R/o. 372,5th Main, 12th Cross, RMV 2nd stage,
HIG Colony, Bangalore -500 094.

8. B. Malla Reddy, IFS (Retd.)
S/o. Venkata Narasimha Reddy,
Aged about 77 years,
Chief Conservator of Forests,
R/o. H.No.1-9-1122/E/4, Vidyanagar,
Hyderabad-500 044.

9. Ch. Muralidhar Rao, IFS (Retd.)
S/o.Venkata Rao,
Aged about 73 years,
Chief Conservator of Forests,
R/o. H.No.3-6-760/A to F, Flat A2,
Suvarna Soudha, 13th Street, Himayathnagar,
Hyderabad-500 039.

10. L. Krishna Bhoopal Rao, IFS (Retd.)
S/o. L. Ramjagga Rao,
Aged about 72 years,
Chief Conservator of Forests,
R/o. 202, Krish Meadows, Srinagar Colony,
Main Road (Next to Petrol Bunk), Hyderabad-500 075.

11. N. Rama Krishna Rao, IFS (Retd.)
S/o. N. Hanumantha Rao,
Aged about 71 years,
Chief Conservator of Forests,
R/o. H.No.2-2-1109/1, Flat 201, Brindavan Apartments,
Bagh Amberpet, Hyderabad-500 013.

12. V. Partha Sarathy, IFS (Retd.)
S/o.V. Ramachary,
Aged about 70 years,
Chief Conservator of Forests,
R/o. 7-41, Ravindra Nagar Colony, Street No.8, Habsiguda,
Hyderabad-500 007.

13. M.V.S.Prakasa Rao, IFS (Retd.)
S/o.Surya Vardhanaiah,
Aged about 70 years,
Chief Conservator of Forests,
R/o. 1-3-183/40/46/48, 5th Street, New Bakaram,
Hyderabad-500 080.

....Petitioners

AND

1. The Government of India rep. by its Secretary, Ministry of Finance, Dept. of Expenditure, New Delhi- 110 003.
2. The Government of India rep. by its Secretary, Ministry of Personnel, Public Grievances & Pensions, Department of Pension & Pensioners' Welfare , Lok Nayak Bhavan, New Delhi – 110 003.
3. The Government of India rep. by its Cabinet Secretary & Chairman, Anomaly Committee, VI CPC, Rashtrapathi Bhavan Premises, New Delhi.
4. The Government of India rep. by its Secretary, Ministry of Environment & Forests, C.G.O. Complex, Lodhi Road, New Delhi- 1.Respondents

Counsel for the Petitioner s
Counsel for the Respondents

: Mr. N. Kumar Dev
: Mrs. K. Rajitha, Sr. CGSC.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. NAINI JAYASEELAN,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

There is no representation on behalf of the petitioners since several adjournments. Mrs. K. Rajitha, learned Senior Central Govt. Standing Counsel appearing for the Respondents submits that the order of the Tribunal has been complied with. Hence, the Contempt Petition is closed.

(NAINI JAYASEELAN)
ADMN. MEMBER

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(JUSTICE R. KANTHA RAO)
JUDL. MEMBER